

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.168 of 2012

Dated :20th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indraprastha Power General Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. V.P. Singh
Mr. Aashish Gupta
Ms. Tarunima Vijra for R.8
Mr. R.K. Mehta,
Mr. Antaryani Upadhyay for R.1

ORDER

As agreed by the learned counsel for the parties, Post the
matter on **02.04.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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